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Title : Need to release balance sanctioned amount to tide over flood situation in Orissa and declare the recent floods in Orissa as National Calamity.

SHRIMATI ARCHANA NAYAK (KENDRAPARA): I would like to draw the attention of the hon. Minister of Home Affairs about a serious issue of my State. The State of Orissa and especially my constituency, Kendrapara was ravaged by the recent floods in September 2008. It devastated the entire cultivation and brought untold miseries to the common people. The magnitude and the fury of the flood in September 2008 have surpassed the severity of 1982 and 2001 floods. All the standing crops and the thatched houses in the State have been destroyed. The Minister of Home Affairs has said that the present flood is unprecedented. About 40.95 lakh of population got affected in the flood. Standing cultivation of 4.70 hectares of land was destroyed.

Against an approximate loss of Rs.2454.35 crore, the Central Government had been requested to grant at least Rs.1500 crore. However, the Central Government promised to give Rs.500 crore. It is regretted that till now, the Central Government has released only Rs.200 crore. [\[p26\]](#)

(w/1240/rk-cp)[\[R27\]](#)

Keeping in view the massive damage occurred to the infrastructure, standing crops and human lives, the Central Government should immediately release the balance amount to the State Government and 2 lakh IAY houses to tide over the crisis. I urge upon the Central Government to declare this calamity as national disaster.

MR. SPEAKER: Names of

S/Shri Brahmananda Panda,

Mohan Jena and

Sugrib Singh may be associated with it.

SHRI BRAJA KISHORE TRIPATHY (PURI): Sir, this is the most unprecedented flood that has occurred in two phases in the months of June and September. Even the Ministry of Home Affairs and the Government of India have accepted on 20th September 2008 that this present flood is unprecedented one. The State of Orissa was ravaged by an unprecedented flood in the months of June and September 2008. Massive damage has occurred to the infrastructure, standing crop and human lives. In the month of September alone due to this flood, we lost about 72 human lives and about 40 human lives in June.

The preliminary memorandum submitted by the State Government indicates the approximate loss to the extent of Rs.2454.35 crore and the Government of India has been requested to grant at least Rs.1,500 crore from the National Calamity Contingency Fund and, 2 lakh houses under the Indira Awas Yojana for the victims. The State Government has also requested the Centre to declare it as the national disaster but unfortunately it has not been done so although they are accepting that...*(Interruptions)*

MR. SPEAKER: It has already been said by other Members.

SHRI BRAJA KISHORE TRIPATHY (PURI): Secondly, * â€¦ *(Not recorded)*

MR. SPEAKER: Do not say all these things. Do not record it.

* Not recorded

SHRI BRAJA KISHORE TRIPATHY (PURI): Fortunately, the Home Minister has visited the State and has announced about Rs.500 crore but this money has not been released so far.

MR. SPEAKER: All this has already been said by the Members.

SHRI BRAJA KISHORE TRIPATHY (PURI): The total money of Rs.500 crore has not yet been released by the Government of India. So, I would request the Government of India to stand with the flood-affected people of the State of Orissa and should

release the fund....(*Interruptions*)

MR. SPEAKER: All this has already been said. Shri Mahtab joins with him.

Shri Gurudas Dasgupta.

SHRI BRAJA KISHORE TRIPATHY (~~PURI~~): The Central Government should respond....(*Interruptions*) The Central Government is not even visiting the State or expressing sympathy for the flood-affected people.

MR. SPEAKER: This is the trouble. This 'Zero Hour' should be deleted. This is the worst time of the House. This is not fair. Shri Tripathy, I have accommodated you. Since this is an important matter, I have allowed Members to speak but immediately you are converting it into matters of controversy.

...(*Interruptions*)

MR. SPEAKER: I have allowed three Members to speak on the same subject but you are not stopping.

...(*Interruptions*)

MR. SPEAKER: Shri Mahtab, you can only join him. I would not allow you. Sorry, I have already called Shri Gurudas Dasgupta. Considering the importance of the matter even without notices I am allowing the Members to speak.

...(*Interruptions*)

MR. SPEAKER: Same thing is being repeated. I am sure the Government will look into this serious matter.

Shri Gurudas Dasgupta.

...(*Interruptions*)

MR. SPEAKER: You have to wait for your chance. I have got a list of 50 Members. You cannot understand it.

...(*Interruptions*)

SHRI B. MAHTAB (~~CUTTACK~~): Sir, I have been giving notices on this issue for the last four days.

MR. SPEAKER: I did not expect this from you, Shri Mahtab. I am sorry. I will have to then adjourn the House. Nobody is prepared to listen.

...(*Interruptions*)

SHRI B. MAHTAB (~~CUTTACK~~): I am not going to repeat a single line which has been said earlier....(*Interruptions*)

MR. SPEAKER: You have not even given any notice.

SHRI B. MAHTAB (~~CUTTACK~~): Sir, I have given a notice in the morning.

MR. SPEAKER: If you have given the notice you can join him but that does not mean that you will elaborate it again.

SHRI B. MAHTAB (~~CUTTACK~~): I am not going to elaborate it....(*Interruptions*)

MR. SPEAKER: This is very-very unfair.

SHRI B. MAHTAB (~~CUTTACK~~): Sir, 41 lakh of people have been affected by the flood. In total, 19 districts have been affected and thousands and thousands of houses have been demolished. Orissa Government has asked for 2 lakh houses under Indira Awas Yojana....(*Interruptions*)

MR. SPEAKER: You are raising the identical issues and other Members are getting annoyed with me.

SHRI B. MAHTAB (~~CUTTACK~~): I am not ~~confining-referring~~ myself to the NCCF. I have not said anything about the NCCF about which our Leader Shri Tripathy or Shrimati Archana Nayak has mentioned. I am confining myself to rural development. [\[R28\]](#)

(x/1245/rc/nsh)[\[R29\]](#)

It is relating to Indira Awas Yojana. Sir, if you do not want to hear, I will sit down.

MR. SPEAKER: Others are there to hear. You please continue.

SHRI B. MAHTAB (CUTTACK): Sir, it is related to the poor people and thatched houses.

MR. SPEAKER: My only hope is that one of you will be sitting here next time. Then you will realize my position.

SHRI B. MAHTAB (CUTTACK): The State Government has asked for two lakh houses and there is no response from the Ministry of Rural Development. For 2008-09, 1.11 lakh houses under Indira Awas Yojana have been sanctioned. But this covers the whole State. I would urge upon this Government to allot special houses under Indira Awas Yojana for these flood ravaged districts so that new houses can be constructed for Scheduled Castes, Scheduled Tribes and poor people. This is my demand.

SUBMISSIONS BY MEMBERES.... (Contd.)

12.46 hrs.

(ii) Re: Reduction in sittings Parliament Sessions.